

(b) to (d). A sum of about Rs. 15.19 crores has been incurred on the approved research and development projects relating to four major areas of research viz. production, productivity and safety, coal beneficiation, coal utilisation and environment and ecology during the year 1992-93 to 1995-96. As on 31.3.1996, there were 41 on-going projects relating to these activities.

The drilling meterage of regional exploration during the first four years of the Eighth Plan (1992-93 to 1995-96) has been to the tune of approximately 269148. A sum of about Rs. 33.53 crores has been incurred on the drilling activities during the period.

Sub-Standard Cement

2155. SHRI NITISH KUMAR : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have received complaints that some buildings in which 43 Grade Bach No. 49/95 Cement of J.K. Udaipur Udyog Limited under the brand name 'J.K. Shakti Cement' Brand (I.S.I.) was used has caved in recently;

(b) if so, the number of such complaints received by the Government and the management of cement manufacturers including J.K. Udaipur Udyog Limited in the recent past;

(c) whether any compensation in this regard has been paid so far;

(d) if not, the reasons for non-payment of the compensation; and

(e) the effectiveness of the role of the Ministry of Industry in preventing such incidents?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (d). One complaint was received in this regard by the Government. From the test results, the cement used by the complainant passed in strength and hence the quality of cement could not be the reason for the mishap reported by the complainant.

(e) As per Cement (Quality Control) Order, 1995 no person shall himself or by any person on his behalf, manufacture or store for sale, sell or distribute cement which does not conform to the prescribed standard and which does not bear the Standard Mark. Bureau of Indian Standards (BIS) is monitoring the quality of cement produced on a continuous basis and if cement is found to be sub-standard after testing samples, the certification granted by them is immediately revoked.

Handloom Development Centres

2156. DR. RAM LAKHAN SINGH : Will the Minister of TEXTILES be pleased to state :

(a) the funds provided by the Union Government for setting up of Handloom Development Centres and

Quality Dyeing Units in the Shape of assistance and loan during each of the last three years, state-wise; and

(b) the loan provided by other financial institutions such as NABARD for implementation of these schemes during the above period, State-wise?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) The Scheme of Handloom Development Centres (HDCs) and Quality Dyeing Units (QDUs) envisages provision of a composite assistance to the tune of Rs. 27.00 lakhs per HDC and Rs. 7.83 lakhs per QDU, out of which, Rs. 10.00 lakhs per HDC and Rs. 4.265 lakhs per QDU is in the form of Central grant and balance as loan. A statement showing State-wise funds sanctioned during the last three years is attached.

(b) No such data is maintained.

STATEMENT

S. No.	State	Assistance Provided		
		1993-94	1994-95	1995-96
1.	Andhra Pradesh	246.95	414.090	217.820
2.	Assam	100.00	409.235	84.490
3.	Bihar	-	74.460	114.410
4.	Gujarat	-	20.420	8.250
5.	Haryana	-	-	4.000
6.	Himachal Pradesh	2.00	30.360	26.195
7.	Jammu and Kashmir	-	6.080	3.040
8.	Karnataka	17.50	84.690	26.695
9.	Kerala	29.37	260.980	116.050
10.	Madhya Pradesh	20.00	82.065	31.870
11.	Maharashtra	6.00	53.385	26.480
12.	Manipur	113.74	607.525	132.000
13.	Nagaland	-	-	8.000
14.	Orissa	170.30	278.28	153.840
15.	Rajasthan	-	3.040	2.235
16.	Tamil Nadu	124.85	805.830	449.105
17.	Tripura	-	48.010	17.075
18.	Uttar Pradesh	-	404.890	140.130
19.	West Bengal	161.29	336.640	165.855
20.	Pondicherry	-	10.5015	-
Total		1000.00	4018.5015	1720.340

Setting up of Big Industries in Uttar Pradesh

2157. SHRI MUNAWWAR HASSAN : Will the Minister of INDUSTRY be pleased to state :

(a) the total number of foreign proposals received from January 1996 onward by the Government for setting up big industries in Uttar Pradesh industry-wise; and

(b) the decisions taken by the Government in this regard?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). A total number of 50 foreign investment proposals have been approved during the

period from 1.1.96 to 30.9.96 by the Government for setting up industries in Uttar Pradesh. Sector-wise break-up of proposals is given in the Statement.

STATEMENT

Sector-wise break-up of Foreign Direct Investment and Technical Collaboration Approved during the period (01.01.96 to 30.09.96)

(Rs. in Crores)

S. No.	Name of Industry	Total	Tech	Total Fin	Amount of FDI Approved	% of Total Amount Approved
1	2	3	4	5	6	7
1.	Mettallurgical Industries					
	Ferrous	1	0	1	0.20	0.01
	Total	1	0	1	0.20	0.01
2.	Fuels					
	Power	1	0	1	15.00	1.01
	Oil Refinery	3	2	1	598.00	40.30
	Total	4	2	2	613.00	41.31
3.	Electricals Equipment					
	Electrical Equipment	9	5	4	7.31	0.49
	Computer Software Industry	3	0	3	22.56	1.52
	Electronics	3	1	2	57.30	3.86
	Total	15	6	9	87.17	5.87
4.	Telecommunications					
	Telecommunications	1	0	1	50.00	3.37
	Total	1	0	1	50.00	3.37
5.	Transportation Industry					
	Automobile Industry	7	3	4	39.88	2.69
	Passenger Cars	2	0	2	474.47	31.97
	Total	9	3	6	514.35	34.66
6.	Industrial Machinery	5	4	1	0.17	0.01
7.	Machine Tools	1	1	0	0.00	0.00
8.	Miscellaneous Mechanical and Engineering	5	1	4	5.59	0.38
9.	Commercial, Office and Household Equipment	1	0	1	51.00	3.44
10.	Industrial Instruments	2	2	0	0.00	0.00
11.	Chemicals (other than Fertilizers)	5	2	3	11.58	0.78
12.	Textiles (Includ. Dyed, Printed)	2	0	2	1.33	0.09

1	2	3	4	5	6	7
13.	Paper and Pulp including Paper Product	2	0	2	5.62	0.38
14.	Fermentation Industries	1	0	1	1.00	0.07
15.	Food Processing Industries					
	Food products	7	1	6	128.98	8.69
	Total	7	1	6	128.98	8.69
16.	Vegetable Oils and Vanaspati	1	0	1	4.00	0.27
17.	Soaps, Cosmetics and Toilet Preparations	1	0	1	0.04	0.00
18.	Rubber Goods	2	1	1	1.35	0.09
19.	Glass	1	1	0	0.00	0.00
20.	Ceramics	2	0	2	2.59	0.17
21.	Service Sector					
	Non-Financial Services	1	0	1	0.24	0.02
	Total	1	0	1	0.24	0.02
22.	Trading Co.	1	0	1	0.05	0.00
23.	Miscellaneous Industries					
	Horticulture	1	0	1	0.18	0.01
	Agriculture	1	0	1	0.13	0.01
	Others (Misc Industries)	3	1	2	5.50	0.37
	Total	5	1	4	5.80	0.39
	Grand Total	75	25	50	1484.05	

World Bank Assistance for Projects of Maharashtra

2158. SHRI KACHARU BHAU RAUT :
SHRI DATTA MEGHE :

Will the Minister of FINANCE be pleased to state :

(a) the amount allocated for the development of projects and canals in Maharashtra with the assistance of World Bank;

(b) the location-wise details of these projects and canals;

(c) the details of the work undertaken so far and the amount spent thereon; and

(d) the time by which the work on these projects is likely to be completed?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a), (b) and (d). Information is given in the attached statement.

(c) Information is being collected and will be laid on the Table of the House.

STATEMENT

Details of World Bank Aided Projects in the State of Maharashtra

(in US \$ million)

S. Name of the Project No.	Location	Amount	Utilisation as on 31.10.96	Date of Closing	
1	2	3	4	5	
1.	Maharashtra Composite Irrigation-III	Jayakwadi and Majalagaon (Command areas)	193.81	185.29	31.12.96